

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

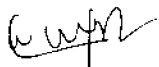
CP (IB) No.10/Chd/Hry/2017

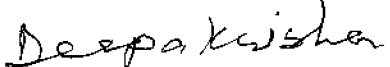
SRS Modern Sales Ltd.

....Petitioner.

Present: Mr.D.Bhattacharaya, Advocate for Mr.Rakesh Kumar,
Advocate for the petitioner.

On request, the matter is adjourned to 06.04.2017.


(Justice R.P.Nagrath)
Member (Judicial)


(Deepa Krishan)
Member (Technical).

March 31, 2017.
Ashwani